

**Central Administrative Tribunal
Principal Bench**

**OA No.3471/2017
MA No.3687/2017**

New Delhi, this the 06th day of December, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

1. Chander Pal Singh, Age 52 years,
Presently posted as Labourer
Govt. of India Press,
Faridabad.
2. Bhim Singh, Age 49 years,
Presently posted as Labourer
Govt. of India Press, Faridabad.

...Applicants

(None)

Versus

1. Union of India,
Through Secretary,
Ministry of Urban Development,
Nirman Bhawan,
New Delhi-110001.
2. The Director,
Directorate of Printing,
Ministry of Urban Development,
'B' Wing, Nirman Bhawan,
New Delhi.
3. The Manager,
Govt. of India Press, NIT,
Faridabad, Haryana

...Respondents

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

On 03.10.2017, 04.10.2017 and 26.10.2017, there was a request to adjourn the matter on behalf of the applicant. In fact on

26.10.2017, the matter was adjourned at the request of the applicant, subject to the payment of cost of Rs.1000/-.

2. Today also, there is no representation on behalf of the applicant even on revised call. It seems that the applicant is not interested to prosecute this case further. Accordingly, the OA is dismissed in default and for non prosecution. No costs.

3. Pending MA, if any, stands disposed of.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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